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OA-459/89

28.4.1989.

Present: Shri M.L.Bhargava, Counsel for the applicant.

The learned counsel for the applicant appeared before us and prayed that he may be allowed to withdraw the application with liberty to file a petition before the High Court. Accordingly, we allow the application to be withdrawn with liberty to move to the appropriate legal forum according to law.

(T.S.Oberoi)
Member (J)

(S.P. Mukerji)
Vice Chairman